

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 3380 OF 2009

ACHARYA VIDYA SAGAR TECH.EDUN.STY.

Appellant (s)

VERSUS

STATE OF M.P.& ORS.

Respondent(s)

(With appln(s) for vacating stay and directions and exem. from filing O.T.
and with prayer for interim relief and office report)

WITH Civil Appeal NO. 3381 of 2009

(With prayer for interim relief and office report)

Civil Appeal NO. 3382 of 2009

(With Appln.(s) for directions and exemption from filing O.T. and
for directions and with prayer for interim relief and Office Report)

Civil Appeal NO. 3383 of 2009

(With appln.(s) for directions, prayer for interim relief and office
report)

Civil Appeal NO. 3384 of 2009

(With appn.(s) for further direction, exemption from filing O.T., prayer
for interim relief and office report)

Civil Appeal NO. 3385 of 2009

(With appln.(s) for exemption from filing O.T. and with prayer
for interim relief and office report)

Civil Appeal NO. 3386 of 2009

(With appln.(s) for transposing respondents as petitioners)

Civil Appeal NO. 3387 of 2009

(With appn.(s) for directions, exemption from filing O.T., prayer for
interim relief and office report)

Civil Appeal NO. 3388 of 2009

(With appn.(s) for directions, exemption from filing O.T., prayer for
interim relief and office report)

Civil Appeal NO. 3389 of 2009

(With appn.(s) for directions, prayer for interim relief and office report)

Civil Appeal NO. 3390 of 2009

(With appn.(s) for directions, prayer for interim relief and office report)

W.P(C) NO. 246 of 2008

(With appln.(s) for directions and office report)

Civil Appeal NO. 3391 of 2009(With office report)

Civil Appeal NO. 3392 of 2009

(With appln.(s) for deletion of the name of respondent and directions
and impleadment/directions and clarification/direction and with prayer
for interim relief and office report)

Civil Appeal NO. 3393 of 2009

(With Appln.(s) for vacating stay and directions and with prayer for
interim relief and office report)

CC 8973/2012 (Appln. for c/delay in filing SLP with office report)

Date: 19/07/2012 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE T.S.THAKUR
HON'BLE MRS. JUSTICE GYAN SUDHA MISRA

For Appellant(s) Mr. Varun Thakur, Adv.
Mr. Brijesh Pandey, Adv.
Mr. Varinder Kumar Sharma, Adv.

Mr. Rajeev Dhawan, Sr. Adv.
Mr. B.K.Satija, Adv.

Mr. Mohan Pandey, Adv.

Mr. Jasbir Singh Malik, Adv.
Ms. Manju Jana, Adv.
Mr. Deep Karan Singh Dalal, Adv.
Mr. S.K. Sabharwal, Adv.

Mr. Shakil Ahmed Syed, Adv.
Mr. Mohd. Parvez Dabas, Adv.
Mr. Shuaibuddin, Adv.

Mr. Triloki Nath Razdan, Adv.

For Respondent(s) Mr. M.P. Jha, Adv.
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Mr. Annam D.N. Rao, Adv.

Mr. Yatish Mohan, Adv.
Mr. Shekhar Prit Jha, Adv.

Mr. T.S.Doabia, Sr. Adv.
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Ms. Rashmi Malhotra, Adv.
Ms. Sushma Suri, Adv.
Ms. D.S. Mahra, Adv..

Ms. Anu Gupta, Adv.

Mr. Yadish Mohan, Adv.
Mr. S.P. Jha, Adv.

UPON hearing counsel the Court made the following
O R D E R

Heard in part.

List for continuation of arguments on 25.07.2012 as part heard.

|(N.K. Goel)
|Court Master

|(Veena Khara)
|Court Master

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